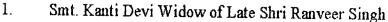
CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 214/2005 O.A. No. 1424/2003

New Delhi this the 25th day of May, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)



 Shri Satya Pal Singh S/o Late Ranveer Singh Ex-Extra Departmental Delivery Agent, Post office-Shahnagar Timanua Via-Jalesar Town, Distt. Etah

-Applicant

(By Advocate: Shri D.P. Sharma)

Versus

- 1. Shri R. Ganeshan
 Secretary Cum-Director General Posts
 Ministry of Communication and I.T.
 Department of Posts
 Dak Bhawan, Sansad Marg,
 New Delhi-110001
- 2. Smt. Vijya Laxmi T. Sheth Chief Postmaster General U.P. Circle, Lucknow-226001.

-Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel heard.

- 2. OA-1424/2003 was disposed of vide order dated 9.1.2004 with the following observations/directions to the respondents:-
 - "10. Thus, having regard to the facts and circumstances of the case and keeping in view the prayer of the applicants that the case of the applicant No.2 for compassionate appointment may be reconsidered and being satisfied with the argument given therefore. I dispose of this application with a direction to the respondents to reconsider the case of applicant No.2 for compassionate appointment in the light of my observations as given above and dispose it of by issuing a reasoned and speaking order within three months from the date of receipt of a copy of this order. No costs".
- 3. Respondents have passed detailed orders vide CP-II dated 2.6.2004 in compliance of Tribunal's directions. No contempt is made out. As such, the CP is dismissed in limine. However, the applicant shall have liberty to challenge Annexure CP-II dated

2.6.2004 as per law.

(Meera Chhibber) Member (J) (V.K. Majotra) Vice Chairman (A)

25/05

CC.